

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) During the current year (as on 31.10.98), HUDCO has sanctioned three urban infrastructure schemes in Rajasthan for a project costing Rs. 57.79 crore with a loan amount of Rs. 31.64 crore. Out of this an amount of Rs. 19.04 crore has been released so far by HUDCO.

Under the Accelerated Urban Water Supply Programme (AUWSP) which is meant for towns having population less than 20,000 as per 1991 census, 25 schemes at an estimated project cost of Rs. 2513.17 lakh have been sanctioned. Out of these 25 schemes sanctioned till 1.12.98, five schemes have been sanctioned at an estimated project cost of Rs. 720.53 lakh during 1998-99. The budget allocation during 1998-99 for the State of Rajasthan under AUWSP is Rs. 265.96 lakh.

(b) No, Sir.

(c) In view of reply at (b) above, question does not arise.

[English]

#### Purchase by CPWD

1841. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to the answer given to the Unstarred Question No. 259 dated November 20, 1997 regarding purchase by CPWD and state :

(a) whether the requisite information has since been collected;

(b) if so, the details thereof; and

(c) the details of the exceptional circumstances under which CPWD has to purchase electrical items directly from the manufactures on rates other than rate contract agreed upon the DGS&D after November 20, 1997?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) and (b) Yes, Sir. The requisite information has been collected and already furnished to Ministry of Parliamentary Affairs in fulfilment of assurance given in reply to part (c) and (e) of Lok Sabha Unstarred Question No. 259 on 20.11.1997.

(c) No such purchase has been made after November 20, 1997.

#### Flights on Calicut Gulf Sector

1842. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the number of Indian Airlines flights are on the Calicut-Gulf sector;

(b) the details of income generated at Calicut Airport from these flights during each of the last three years;

(c) whether any new station in the Gulf are proposed to be connected to Calicut Airport; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Indian Airlines operates 18 flights a week from Calicut to Doha, Bahrain, Fujairah, Ras-al-Khaimah and Sharjah in the Gulf Region.

(b) Details of revenue and surplus/(deficit) earned on flights between Calicut and Gulf for the last three years i.e., from 1995-96 to 1997-98 are given in the enclosed statement.

(c) At present, Indian Airlines has no proposal to connect any new station in the Gulf with Calicut.

(d) Does not arise.

#### Statement

*Details of Revenue and Surplus/Deficit Earned on Flights between Calicut and Gulf for Three Years from 1995-96 to 1997-98*

(Rs. in Crore)

S. No.	Route	SVC No.	Traffic Revenue	Surplus/ (Deficit) Over Total Cost
1	2	3	4	5
<b>1995-96</b>				
1.	Bombay-Calicut-Ra'khaima-Sharjah	993/994	12.62	0.33
2.	Bombay-Calicut-Sharjah	989/990	56.82	11.52
3.	Bombay-Calicut-Fujairah-Sharjah	991/992	10.75	(1.68)
4.	Calicut-Goa-Kuwait	995-996	17.92	(1.19)
5.	Calicut-Doha-Bahrain	997/998	1.11	(0.50)
<b>1996-97</b>				
1.	Bombay-Calicut-Fujairah-Sharjah	991/992	16.76	0.16
2.	Calicut-Goa-Kuwait	995-996	34.18	0.66

1	2	3	4	5
3. Calicut-Doha-Bahrain		997/998	36.61	1.60
4. Bombay-Calicut-Ra'khaima-Sharjah		996/994	21.79	2.42
5. Bombay-Calicut-Sharjah		989/990	76.13	12.15
<b>1997-98 (Provisional)</b>				
1. Bombay-Calicut-Fujairah-Sharjah		991/992	14.71	0.85
2. Calicut-Doha-Bahrain		997/998	52.61	7.47
3. Bombay-Calicut-Ra'khaima-993/994-Sharjah			17.08	0.12
4. Bombay-Calicut-Sharjah		989/990	85.17	18.18
5. Bombay-Calicut-Sharjah		677/678	2.19	(1.04)
6. Calicut-Goa-Kuwait		995/996	26.12	(5.02)

#### Provident Fund Scheme in Air India

1843. SHRI BASUDEB ACHARIYA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the employees' contribution towards Provident Fund is revised from time to time as per Government guidelines; and

(b) if so, details thereof alongwith the contributions made by the Air India?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) The minimum rate of Provident Fund under the Employees Provident Fund and Miscellaneous Provisions Act, 1952 has been enhanced from 8.33% to 10% and the maximum from 10% to 12% with effect from 22.09.1997. However, this Act is not applicable to Air India. The employees contribution towards provident fund in Air India is 10%.

#### Manufacturing of Coaches

1844. SHRI P. SANKARAN : Will the Minister of RAILWAYS be pleased to state :

(a) the coach manufacturing capacity in the country and the details of coaches manufactured during each of the last three years and current year, factory-wise;

(b) whether this is too short from the actual demand;

(c) if so, the shortage of passenger coaches, zone/division-wise; and

(d) the remedial measures taken to overcome this problem?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) The coach manufacturing capacity in the country and the details of coaches manufactured during each of the last three years and current year :

Year	Installed Capacity	Coaches manufactured
1995-96	2848	1752
1996-97	do	2168
1997-98	do	2278
1998-99	do	1324
(Upto Oct. '98)		

(b) No, Sir. The orders for manufacture of coaches are placed according to requirement of coaches based on traffic projections.

(c) and (d) Do not arise.

[Translation]

#### Development of Civil Aviation in Bihar

1845. SHRI RAJO SINGH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the details of sanctioned projects for the development of Civil Aviation in Bihar during the Ninth Five Year Plan;

(b) the projects on which work has since been started and whether the progress of these work is according to the schedule; and

(c) if not, the steps taken/proposed to be taken to get these projects completed timely?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) The following airport projects in Bihar have been sanctioned during the 9th Five Year Plan :

(i) Extension/modification of the terminal building complex at Patna at an estimated cost of Rs. 9 crores.

(ii) Expansion of Apron and construction of new link taxiway at Patna Airport.

(b) Expansion/modification of terminal building work at Patna was awarded in December, 1993 and was